

Central Administrative Tribunal
Principal Bench, New Delhi.

(X)

CP-21/94 in OA-1109/92

New Delhi this the 17th Day of May, 1994.

Hon'ble Mr. Justice S.K. Dhaen, Vice-Chairman
Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Sh. Hukam Chand,
S/o Sh. Lachhman Das,
R/o B-1, Ramesh Nagar,
New Delhi.

Petitioner

(Through Sh. P.L. Minroth)

versus

1. Sh. R.K. Takkar,
Chief Secretary,
Govt. of National Capital
Territory of Delhi,
Alipur Road,
Delhi.

2. Dr. A.K. Gupta, Dean,
Maulana Azad Medical College,
New Delhi-2.

Respondents

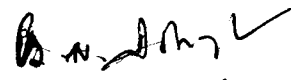
(Through Sh. S. Adlakha)

ORDER(ORAL)

delivered by Hon'ble Mr. Justice S.K. Dhaen, Vice-Chairman

The learned counsel for the petitioner admits that on 16.5.94 the applicant has received a cheque of Rs.57,476/- from the respondents. It is stated at the Bar that the petitioner himself is a Drawing and Disbursing Officer. We take it that the directions given by the Tribunal have been fully complied with. Accordingly, this application is dismissed.

The notice issued to the respondents is discharged.
No costs.


(B.N. DHOUNDIYAL)
MEMBER(A)


(S.K. DHAEN)
VICE CHAIRMAN

/vv/